

## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	CA NO.157 OF 2017		
COMPANY PETITION/APPLICATION NO.	CP No.55/397/2008		
NAME OF THE COMPANY	BEML Midwest Limited		
NAME OF THE PETITIONER(S)	BEML Limited		
NAME OF THE RESPONDENT(S)	BEML Midwest Limited		
UNDER SECTION	397/398		

## Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
Company	cs & beml. co.in	0
Secretary	080-22963142	<u> </u>
		Company CSB beml. co.in

## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

CA disposed of by separate orders.

Member (T)

Member (J)